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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP No. 74/241-242/NCLT/AHM/2017**

Coram:

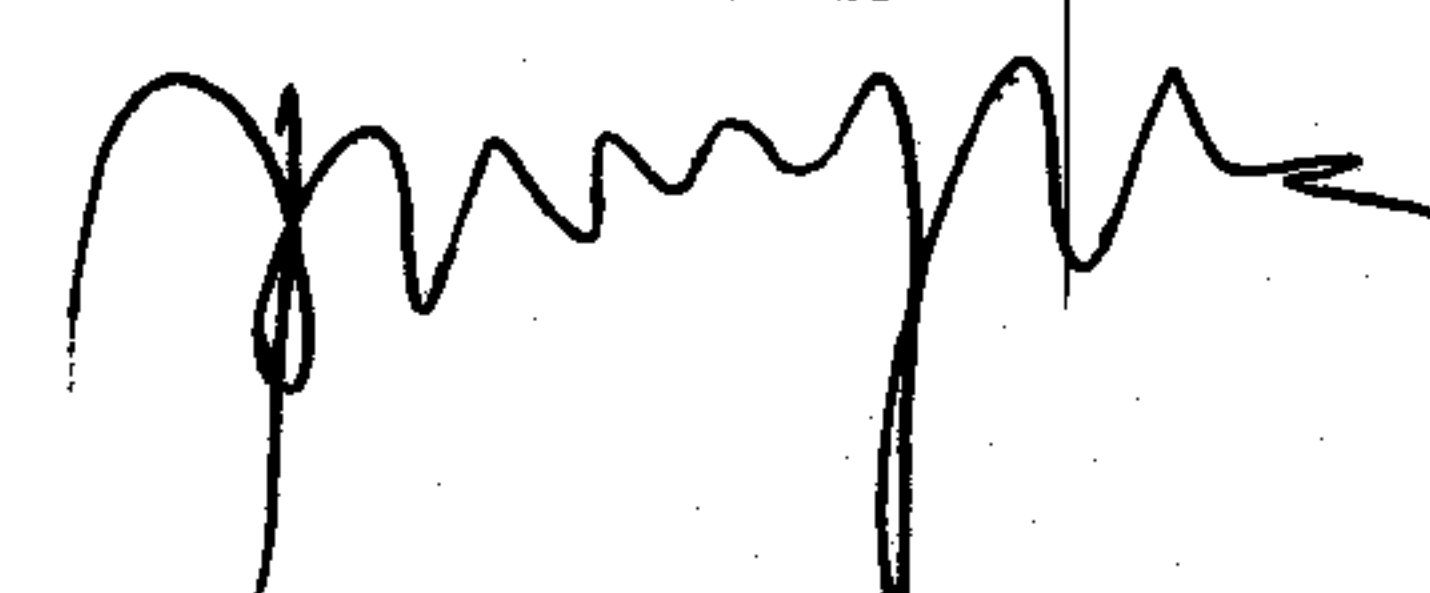
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Altaf Mohmadhabib Sareshwala & Ors  
V/s.  
M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241, 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	B.M. Mangukiya	Advocate	Petitioner	
2.				

**ORDER**

Learned Advocate Mr. B.M. Mangukiya present for Petitioners. None present for Respondents.

Heard arguments of Learned Counsel for petitioner.

Petitioners shall file documents to show that he continues as shareholders of 1<sup>st</sup> respondent company.

List the matter on 06.10.2017 for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of September, 2017.